

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

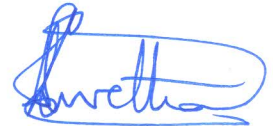
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/172/2016
NAME OF THE PETITIONER(S) : M. Padippurakadu Veeran Kutty & another
NAME OF THE RESPONDENT(S) : M/s Alpha Helical Pumps Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

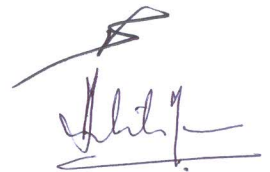
① For TK Bhaskar
Swetha Vasudevan

Counsel for
Petitioners 1 & 2



2. VINEET SUBRAMANI

for R1 - R2



3. Ambili Menon

for R3

ORDER

Ms Swetha Vasudevan, Counsel for petitioners present. Shri Vineet Subramani, counsel for R1 & R2 present. Ms Ambili Menon, counsel for R3 present and sought time to file counter in the main CP. Time extended with direction to file counter and serve copy of the same to the other side before the next date of hearing. Counsel for petitioner stated that she filed CA 39/2016 to which counsel for R1 & R2 stated that it has not been properly filed and not conforming to the rules and also not verified by the Registry. Counsel for respondents is directed to file objections to the points raised by him and serve copy of the same to the other side. Time extended at request. Put up on **14.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)